GOVERNMENT OF INDIA COAL LOK SABHA

UNSTARRED QUESTION NO:6534 ANSWERED ON:16.05.2012 BENEFITS TO PRIVATE COMPANY Bajirao Shri Patil Padamsinha

Will the Minister of COAL be pleased to state:

(a) whether concerns have been raised over the allocation of Chhatrasal and Mahan coal blocks to some private companies, thereby giving undue benefits to them;

(b) if so, the details thereof and the reasons therefor;

(c) whether the Ministry of Environment and Forests has been requested to review its decision with regard to environment and forest clearance to the said coal block; and

(d) if so, the details thereof and the reasons therefor along the action taken/being taken in this regard?

Answer

MINISTER OF STATE IN THE MINISTRY OF COAL (SHRI PRATIK PRAKASHBAPU PATIL)

(a): No, Sir.

(b): Does not arise in view of reply given at (a) above.

(c) & (d): In the 6th meeting of the Group of Ministers (GoM) held on 01.03.2012, Ministry of Environment & Forests (MoEF) has been asked to constitute a committee to visit Mahan and Chhatrasal coal block sites and submit report for consideration of Group of Ministers.